

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 161 OF 2018 &
IA NOS. 758 OF 2018 & 757 OF 2018

Dated: 10th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Kiran Gandhi
Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Shikha Pandey for R-2

ORDER

Mr. Buddy A. Rangnadhan appeared on behalf of Respondent No.1
and Ms. Shikha Pandey appeared on behalf or Respondent No.2

Learned counsel appearing for the Appellant is directed to serve
appeal paperbook to the learned counsel appearing for Respondent no.1
and Respondent No.2 during the course of the day.

List the matter on **16-7-2018**.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member